## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/04/2017 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/132/2016

NAME OF THE PETITIONER(S)

: KM Abdul Rahiman Mather & 3 others

NAME OF THE RESPONDENT(S)

: M/s Mather & Company Private Limited & 10 others

UNDER SECTION

: 397/398, 237 of CA 56 & 59 of CA 2013

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. SANDEEP KUMAR

Petitiener

FOR HAR! SHANKAR MANI

, S. SIDOHARTHAN

FOR NRR. ARUN NATARAJON

Rispdt.

## **ORDER**

Shri Sandeep Kumar, proxy representing the counsel for petitioner present. Shri S Siddharthan, counsel for respondents present. Proxy counsel representing the petitioner submitted that this matter has been settled between the parties and an email communication was sent to the counsel on record requesting him to withdraw the matter. He sought time for filing a memo to this effect. Time enlarged at request. Put up on 27.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)